

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/189/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP)
M/S Unique Roof Pvt Ltd
NAME OF RESPONDENT : Right Choice
SECTION : Sec.60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **05.05.2021**.



(K.NATARAJAN)
Deputy Registrar

MS